

West Germany. Proposals for establishing other lines of manufacture such as radial drilling machines and lathes of other sizes are now under consideration.

(b) Capital expenditure of the order of Rs. 4 crores has been incurred in establishing and equipping the machine tool factory. Additional capital investment consequent on the introduction of fresh items into the production schedule will be limited mainly to balancing equipment and will depend on the items which may eventually be taken up for production.

#### Indo-Pakistan Agreement on Moveable Property

10. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1327 on the 18th December, 1956 and state the progress made in the implementation of the Indo-Pakistan Agreement on moveable property during the current year so far?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): The second meeting of the Implementation Committee which had been postponed at the request of Pakistan was held at Karachi on the 4th and 5th February, 1957. At this meeting practically all the outstanding lists excepting those relating to Postal accounts were exchanged. The meeting also took some decisions which should mitigate the hardship of displaced persons. Important among the lists received are those relating to lockers and safe deposits.

The physical exchange of evacuee fire-arms between India and Pakistan also took place at meetings held simultaneously at Lahore and Jullundur in October, 1956 and April, 1957. As a result about 1,000 fire-arms have been exchanged on either side.

#### Film on Untouchability

11. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to refer to the

reply given to Starred Question No. 1163 on the 13th December, 1956, and state the progress made with regard to the proposal to produce a full-length educative film for the removal of untouchability?

The Minister of Information and Broadcasting (Dr. Keskar): The production of such a film has to be proceeded with carefully so as to fulfil effectively the object in view. The proposal is being discussed with some well-known producers.

#### State Trading Corporation (Private) Ltd.

12. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the State trading Corporation of India have entered into an agreement with the U.S.S.R. to supply hides, skins and tobacco; and

(b) how the scheme is to be implemented?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir. For tobacco only.

(b) Exports are being arranged through the Tobacco Export Promotion Council.

#### Slum Clearance

13. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 1442 on the 21st December, 1956, and state:

(a) whether the recommendations made by the State Planning Officials Conference held in Chandigarh on the 11th October, 1956, regarding Pilot Projects on slum clearance in India have been considered by Government; and

(b) the main recommendations of the Conference and which of them have been accepted by Government?

**The Minister of Works, Housing and Supply (Shri K. C. Roddy):** (a) Yes.

(b) A statement is placed on the Table on the House, [See Appendix I, annexure No. 5] showing the main recommendations of the Conference relating to Pilot Projects on slum-clearance which have already been circulated by them to various State Governments who are concerned with the execution of slum-clearance programmes. These recommendations are generally covered by the Slum-Clearance Scheme of the Government of India, copies of which are available in the Library of Parliament. Considering the magnitude of the problem and the resources made available in the Second Five Year Plan, the implementation of the above Scheme will itself be in the nature of pilot projects to be carried out by the State Governments and their Local Bodies in different parts of the country. Under the Scheme, the State Governments are required to carry out the necessary Socio-Economic Surveys before formulating any projects of slum-clearance. The States will, it is hoped, also execute the projects as expeditiously as possible, taking into account the resources available and other connected factors. The result of these projects will provide adequate material for research and study which should be of help in the formulation of further programmes of Slum-clearance and redevelopment.

#### Employment Exchanges

**14. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1440 on the 21st December, 1956 and state the progress since made in regard to the question of setting up remaining 101 new Employment Exchanges?

**The Deputy Minister of Labour (Shri Abid Ali):** Sanction has since been accorded to the opening of five

more new Employment Exchanges, as below:

State	Place where sanctioned
Orissa	Rairangpur, Joda and Rayagada.
West Bengal	Siliguri.
Manipur	Imphal.

#### Heavy Water Production

**15. Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 496 on the 30th November, 1956, and state:

(a) whether any decision has since been taken regarding the production of Heavy Water at Sindri; and

(b) if so, when it is expected to be produced?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Not yet.

(b) Does not arise.

#### Trade with U.S.S.R.

**16. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state the value and the tonnage of the commercial goods exported to and imported from U.S.S.R. during 1956-57?

**The Minister of Commerce and Industry (Shri Morarji Desai):** The value of exports to and imports from the U.S.S.R. during 1956-57 (April-December) is as under:—

Exports: Rs. 1094 lakhs.

Imports: Rs. 1080 lakhs.

Figures in tonnage are not available.

#### Persons Registered with Employment Exchanges

**17. Shri M. Shankaraya:** Will the Minister of Labour and Employment be pleased to state:

(a) the total number of (i) educated and (ii) un-educated persons who were registered with the various